


OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of order dated 12.10.2022 passed by Hon'ble High Court of Delhi, New Delhi in LPA 575/2022, titled as 'Office of District Sessions Judge (HQ) vs. Sh. Amit Kataria & Ors', the following Review Scrutiny Committee/Review DPC is constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ employees (ex officials)	Sh. Dharmesh Sharma Principal District & Sessions Judge (New Delhi)	Chairperson
	Sh. Manoj Jain Principal District & Sessions Judge (South-West)	Member
	Ms. Shalinder Kaur Principal District & Sessions Judge (Shahdara)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


22.10.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 1845/80382-403 /F.1(3)/Gaz/2022

Dated 22 OCT 2022

Sub:- Review Scrutiny Committee/ Review DPC.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi.
3. The Officers concerned.
4. The Officer In-charge, Administration Branch (II) (Central) Tis Hazari Courts, Delhi.
5. The Sr.AO(J) Branch In-charge, Promotion Cell, Tis Hazari Court with the direction to pursue the matter with the above said Committee.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

